

Name of the corporate debtor: ND S Art World Private Limited; Date of commencement of CIRP: 25/07/2023; List of creditors as on: 24/07/2024  
List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?						% of voting share in CoC, if applicable
1	Commissioner of CGST & CEX, Raigad Commissionerate	Government Of Maharashtra	28/09/2023	18,25,48,868	18,01,55,065	Operational Creditor	NIL	NA	NIL	NIL	23,93,803	Note 4	
2	Deputy Commissioner of Income Tax	Government Of Maharashtra	18/10/2023	86,74,040	86,74,040	Operational Creditor	NIL	NA	NIL	NIL	NIL	Note 4	
3	Group Grampanchayat Chowk	Government Of Maharashtra	20/10/2023	30,24,428	30,24,428	Operational Creditor	NIL	NA	NIL	NIL	NIL	Note 4	
4	Commissioner of CGST & CEX, Raigad Commissionerate	Government Of Maharashtra	04/07/2024	72,01,211	68,96,443	Operational Creditor	NIL	NA	NIL	NIL	3,04,768	Note 4	
				20,14,48,547	19,87,49,976						NIL	26,98,571	

Note 4: Claims have been provisionally admitted based on proof and document/information submitted by Operational Creditors, same could not be verified from the books of accounts of the corporate debtor, due to non-availability of the financial statements and other relevant information. Therefore, the Claim amount and constitution of CoC may undergo change subject to completion of its verification.

Note 4(a): Claims w.r.t Commissioner of CGST & CEX, Raigad Commissionerate has been categorized as acceptable subject to COC approval and submission of the condonation of delay before the Adjudicating Authority

*Jitender Kothari*



Jitender Kothari  
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Acting as Resolution Professional u/s 16(5) of the IBC, 2016  
IP Regn. No. IBI/PA-001/IP-P00540/2017-18/10965  
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